

## Dalu Malwahi Vs Palakdhari Singh

**Court:** Allahabad High Court

**Date of Decision:** July 18, 1896

**Citation:** (1896) ILR (All) 479

**Hon'ble Judges:** John Edge, J; Blennerhassett, J

**Bench:** Division Bench

**Final Decision:** Dismissed

### Judgement

John Edge, Kt., C.J. and Blennerhassett, J.

The principle of the decision in Dan Bahadur Singh v. Anandi Prasad supra, p. 435, governs

this case. It is supported by the decisions of the Bombay High Court in Ganesh Shivram v. Abdulla Beg I.L.R.8 Bom. 538; Davlatsing v. Pandu

ILR 9 Bom. 176; Vishnu Vishwanath v. Hur Patel ILR 12 Bom. 499; and Swamirao Narayan Deshpande v. Kashinath Krishna Mutalik Desai

ILR 15 Bom. 419. We dismiss this appeal with costs.